CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH ORIGINAL APPLICATION NO:579/2001 DATED THE 20TH DAY OF AUGUST,2001

CORAM:HON'BLE SHRI JUSTICE ASHOK C AGARWAL, CHAIRMAN HON'BLE SHRI G.C.SRIVASTAVA, MEMBER(A)

- 1. All India C.P.W.D.Engineering
 Drawing Staff Association,
 (Western Region Branch) having
 its Regional Office at the Off.
 of the S.E(P&A), Old C.G.O.Annexe,
 17th Floor, 101,M.K.Road,
 Bombay 400 020.
- 2. Shri D.Y.Khot, Draughtsman Gr.III, Office of S.E(P&A), Western Zone, C.P.W.D., Mumbai 400 020.
- 3. Shri A.V.Alve, Draughtsman Gr.I, Mumbai Central Circle - II, Ghatkopar, Bombay - 400 086.
- 4. Shri M.K.Waghmare, Draughtsman Gr.I,
 M.C.E.C., CPWD,
 New C.G.O.Building, II Floor,
 M.K.Road, Bombay 400 020. ... Applicants
- By Advocate Shri S.P.Saxena

V/s.

- The Union of India, Through the Secretary, Ministry of Urban Affairs & Employment, Nirman Bhavan, New Delhi-110 011.
- The Director General of Works, Central P.W.D., Nirman Bhavan, New Delhi-110 011.
- 3. The Superintendiong Engineer(COORD),
 Coordination Circle, Western Zone,
 C.P.W.D., New C.G.O.Building,
 (3rd Floor), Mumbai 400 020. ... Respondents

(ORAL)(ORDER)

Per Justice Ashok C Agarwal, Chairman

A proposal has been made for cadre review for Draughtsman Grade I,II & III (Civil and Electrical) in CPWD. The proposal has been made way back in 1990. The same is yet under

consideration as is notified by the Office Memorandum of 21/7/99 (Exhibit-B). A representation in respect of aforesaid proposal has been submitted to the Hon'ble Minister, Ministry of Urban Affairs and Employment on 29/1/2000 (Exhibit-C). No decision have been taken so far on this.

In the circumstances, we find that interest of justice will be duly met by disposing of the present OA at this stage itself even without notices, with direction to the respondents to lake a final decision en finalise the aforesaid proposal for cadre review of Draughtsman Grade I, II & III within a period of three months from the date of the service of this order. We direct accordingly. The present OA is disposed of accordingly. Necests.

(G.C. SRIVASTAVA)

MEMBER(A)

(ASHØK/C AGARWAL) CHAIRMAN

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CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

CP No.21/2003 and MP-353/2003

28th Aug, 2003

Heard Shri S.P.Saxena, Counsel for the Petitioner. Shri V.S.Masurkar, Counsel for Respondents.

The OA No.579/2001 was disposed of without notice to the respondents vide order dated 20/8/2001 with a direction to the respondents to take final decision in respect of proposal for cadre review of Draughtsman Grade I, II and III within a period of three months from the date of service of copy of the order. OM dated 2/7/2003, is brought on record alongwith the Affidavit Superintending Engineer (Coord) CPWD, the of Shri K.K.Peshin, Government have taken a decision not to consider restructuring of. Draughtsman Grade I, II and III the DGW/W/CPWD.

In the circumstances, therefore question of taking action under contempt petition does not arise. In case the petitioners are aggrieved by the decision contained in OM dated 2/7/2003, they shall be at liberty to file a separate OA. CP is accordingly dismissed. Notices on CP stand discharged.

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(S.P.ARYA) MEMBER(A) (S.R.SINGH) VICE CHAIRMAN

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